

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____ /Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - Nomination of 2 (two) Officers in the rank of Civil Judge (Jr. Div.) dealing with Criminal Trial to attend the “Webinar on Criminal Trial” on 21st June, 2020 at 10.30 A.M. to 1.30 P.M.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to direct all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi to nominate 2 (two) Officers in the rank of Civil Judge (Jr. Div.) dealing with Criminal Trial from their Judgeships to attend the “**Webinar on Criminal Trial**” on **21st June, 2020 at 10.30 A.M. to 1.30 P.M.**

You are, therefore, requested to nominate 2 (two) Officers in the rank of Civil Judge (Jr. Div.) dealing with Criminal Trial from your Judgeship and direct the nominated Officers to attend the aforesaid Webinar on the date and time as mentioned above in proper dress.

This is for your information and needful

Yours faithfully,

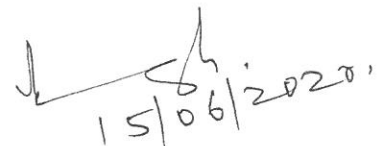
Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 1643 /Apptt.

Dated, Ranchi, the 15/06/20

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3289/JAJ dated 09.06.2020 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court’s website.


15/06/2020

Registrar (Administration)